

making certain amendment to Notification No. 96-Customs dated the 12th May, 1978.

(xiii) G.S.R. 545(E) and 546(E) published in Gazette of India dated the 10th November, 1978 together with an explanatory memorandum regarding consequential amendment due to change in Tariff Heading No. 85.10/27.

(xiv) G.S.R. 548(E) and 549(E) published in Gazette of India dated the 10th November, 1978 together with an explanatory memorandum regarding exemption from Customs duties on certain Orthopaedic appliances and wheel chairs when imported by a handicapped or a disabled person for his personal use.

(xv) G.S.R. 550(E) published in Gazette of India dated the 10th November, 1978 together with an explanatory memorandum regarding exemption from Customs duties on certain articles when imported by any Institution including a registered Cooperative Society for the blind and the deaf.

(xvi) G.S.R. 1329 published in Gazette of India dated the 11th November, 1978 together with an explanatory memorandum regarding exemption from customs duty on components/parts of X-Ray Image Intensifier systems. [Placed in Library. See No. LT-2838/78].

SHRI VAYALAR RAVI (Chirayinkil): Sir, I would like to draw your attention to the indifference shown by the Department in laying the Annual Report of the General Insurance Corporation of India. The Report is for the year ending 31st December, 1976. This is November, 1978. It is almost two years now. It should have been laid on the Table much earlier. They are more interested in the victimisation of em-

ployees and workers of the corporation than in showing respect to the Parliament. May I request you to kindly ask the hon. Minister to explain why it has been so much delayed?

MR. SPEAKER: I will send it to the Committee concerned.

STATEMENTS OF PUBLIC ACCOUNTS COMMITTEE

SHRI P. V. NARASIMHA RAO (Hanamkonda): I beg to lay on the Table the following Statements:—

(1) Statement showing final replies of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I of the 30th Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their 155th Report (Fifth Lok Sabha) on Sugar Rebate Scheme.

(2) Statement showing replies of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I of the 32nd Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their 178th Report (Fifth Lok Sabha) on Cash Assistance for Export of Man-made Fabrics.

(3) Statement showing final replies of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I of the 64th Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their 149th Report (Fifth Lok Sabha) on Bangla Desh Refugees.

श्री उषसेन (देवगिया): अध्यक्ष महोदय, माननीय सदस्य ने जो रिपोर्ट पेश की है, उसके बारे में मैं यह निवेदन करना चाहता हूँ

कि आपके माध्यम से मैं बार-बार याद दिलाता रहा हूँ कि सब रिपोर्ट्स अंग्रेजी में पेश की जाती है, जबकि नियम के अनुसार व हिन्दी में भी पेश की जानी चाहिए। इस नियम का पालन नहीं किया जाता है। मन इस सम्बन्ध में एक पत्र भी आपको लिखा है। मैं आप के द्वारा सरकार से कहना चाहता हूँ कि वह नियम के अनुसार हिन्दी की प्रतियाँ भी क्यों नहीं रखती है। अभी जो प्रतियाँ रखी गई हैं, वे अंग्रेजी में हैं। हिन्दी की प्रतियाँ नहीं रखी जाती हैं। यह संविधान में दी गई व्यवस्था का उल्लंघन है। मैं आपके द्वारा विशेष रूप से यह मांग करता हूँ कि नियम के अनुसार अंग्रेजी और हिन्दी दोनों की प्रतियाँ सदन-पटल पर रखनी चाहिए। राष्ट्र-भाषा की इस प्रकार उभेरी नहीं जानी चाहिए।

MR. SPEAKER: I may tell the hon. Members that I have made arrangements now to see that simultaneously both Hindi and English versions are laid on the Table of the House. But there are certain practical difficulties about major reports. First of all, there is printing facility which we are trying to augment.... (Interruptions) Don't record. (Interruptions)** We are trying to have both the versions placed simultaneously.

(Interruptions)**

MR. SPEAKER: I am not going to be dictated.

(Interruptions)**

MR. SPEAKER: Please do not record.

Dr. Ramji Singh

12.00 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED FALL IN PRICES OF AGRICULTURAL PRODUCTS*

डा० रामजी सिंह (भागलपुर) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर कृषि और सिंचाई मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस विषय में एक वक्तव्य दें :

“औद्योगिक उत्पादों तथा कृषि के लिए आवश्यक सामग्री की तुलना में कृषि उत्पादों, विशेषतया चावल, ज्वार और बाजरा के मूल्यों में गिरावट के समाचार”।

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Sir, in the first place I would like to bring to the notice of the Hon'ble Members that prices of agricultural commodities are, by and large, marked by stability and there has been no fall in these prices as such whether we compare it by the position as obtaining in March 1977 or a year ago in the closing months of 1977. The all-India price index for agricultural products in March 1977 was 170.0 and in October 1977 it was 172.6. As compared to this, the price index for agricultural products for October 1978 comes to 173.9 which is fractionally higher than last year.

As regards the open market prices of individual commodities referred to by the Hon'ble Members, it may be mentioned that the position in respect of rice and jowar is, by and large, stable; in the case of bajra, the prices are lower by 17.3 per cent as compared to rather high level around this time last year. Even in case of bajra, the de-